

**HIGH COURT OF ANDHRA PRADESH::HYDERABAD
ABSTRACT**

PUBLIC SERVICES - Andhra Pradesh State Judicial Service - District and Sessions Judges - Postings and Transfers - ORDERS - ISSUED.

ROC.NO.7896/2013-B.SPL.

NOTIFICATION NO.1509-B.SPL.

DATED:19.12.2013.

The High Court is pleased to order the following Postings and Transfers:-

I

1. Sri S.Madhava Rao, Judge, Family Court-cum-VII Addl. District and Sessions Judge, Medak at Sangareddy, is transferred and posted as Prl. District and Sessions Judge, Medak at Sangareddy, VICE Smt. T.Rajani, transferred.

2. On relief, Smt. T.Rajani, Prl. District and Sessions Judge, Medak at Sangareddy, is transferred and posted as Metropolitan Sessions Judge, Hyderabad (Post kept vacant).

- i) Sri S.Madhava Rao, will immediately handover charge of his post to the Special Judge for trial of Offences under the SCs and STs (POA) Act-cum-V Addl. District and Sessions Judge, Medak at Sangareddy and shall take charge of his post from Smt. T.Rajani.
- ii) The Special Judge for trial of Offences under the SCs and STs (POA) Act-cum-V Addl. District and Sessions Judge, Medak at Sangareddy, will be in full additional charge of the post of Judge, Family Court-cum-VII Addl. District and Sessions Judge, Medak at Sangareddy, until further orders.
- iii) Smt. T.Rajani, on relief by her successor, will immediately proceed to her new station and shall take charge of her post from I Addl. Metropolitan Sessions Judge, Hyderabad.

II

Smt. P.Sree Sudha, Prl. Special Judge for SPE and ACB Cases-cum-IV Addl. Chief Judge, City Civil Court, Hyderabad is transferred and posted as Chairman, Sales Tax and Vat Appellate Tribunal, Hyderabad (Post kept vacant)

- i) Smt. P.Sree Sudha, will immediately handover charge of her post to the I Addl. Special Judge for SPE and ACB Cases-cum-V Addl. Chief Judge, City Civil Court, Hyderabad and shall take charge of her post and also the posts of Presiding Officer, Andhra Pradesh State Transport Appellate Tribunal, Hyderabad and Presiding Officer, Co-Operative Tribunal, Hyderabad from Presiding Officer, Labour Court-II, Hyderabad.

- ii) Smt. P.Sree Sudha, after assumption of charge as Chairman, Sales Tax and Vat Appellate Tribunal, Hyderabad she will be in full additional charge of the posts of Presiding Officer, Andhra Pradesh State Transport Appellate Tribunal, Hyderabad and Presiding Officer, Co-Operative Tribunal, Hyderabad, until further orders.
- iii) The I Addl. Special Judge for SPE and ACB Cases-cum-V Addl. Chief Judge, City Civil Court, Hyderabad, will be in full additional charge of the post of Prl. Special Judge for SPE and ACB Cases-cum-IV Addl. Chief Judge, City Civil Court, Hyderabad, until further orders.

III

Sri D.Vishnu Prasada Reddy, Addl. Chief Judge, City Small Causes Court, Hyderabad, is transferred and posted as I Addl. Chief Judge, City Civil Court, Secunderabad (Post kept vacant)

- i) Sri D.Vishnu Prasada Reddy, will immediately handover charge of his post to the Chief Judge, City Small Causes Court, Hyderabad, and shall take charge of his post from Judge, Family Court, Secunderabad.
- ii) The Chief Judge, City Small Causes Court, Hyderabad will be in full additional charge of the post of Addl. Chief Judge, City Small Causes Court, Hyderabad, until further orders.

NOTE: The Order placed in the High Court's Web Site <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

S. Jagannathan
REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before Their Lordships kind perusal)
3. The Personal Secretaries to the Registrars, and District Judge (Enquiries), High Court of A.P., Hyderabad (for placing before the Registrars for information)
4. The Central Project Coordinator, High Court of A.P., Hyderabad.
5. The Accountant General, Andhra Pradesh, Hyderabad;
6. The Secretary to Government, Law (L.A. & J-Cts.C) Dept., Hyderabad
7. The Secretary to Government, Legal Affairs, Law Dept., Hyderabad
8. The Secretary to Government, Law (L.A & J - SC.F) Dept., Hyderabad
9. The Director of Treasuries and Accounts, Hyderabad.
10. The Director, A.P. Judicial Academy, Secunderabad.

11. The Chief Judge, City Civil Court, Hyderabad.
12. The Member Secretary, A.P. State Legal Services Authority, Hyderabad.
13. The Secretary, A.P. High Court Legal Services Committee, High Court, Hyderabad
14. The Metropolitan Sessions Judge, Hyderabad
15. The Prl. District and Sessions Judge, Medak at Sangareddy.
16. The I Addl. Metropolitan Sessions Judge, Hyderabad
17. The I Addl. District and Sessions Judge, Medak at Sangareddy.
18. The Chairman, Sales Tax and Vat Appellate Tribunal, Hyderabad
19. The Presiding Officer, State Transport Appellate Tribunal, Hyderabad
20. The Presiding Officer, Co-Operative Tribunal, Hyderabad
21. The Prl. Special Judge for SPE and ACB Cases-cum-IV Addl. Chief Judge, City Civil Court, Hyderabad
22. The I Addl. Special Judge for SPE and ACB Cases-cum-V Addl. Chief Judge, City Civil Court, Hyderabad.
23. The Special Judge for trial of Offences under the SCs and STs (POA) Act-cum-V Addl. District and Sessions Judge, Medak at Sangareddy
24. The Presiding Officer, Labour Court-II, Hyderabad
25. The Judge, Family Court-cum-VII Addl. District and Sessions Judge, Medak at Sangareddy.
26. The Secretary, Andhra Pradesh State Judicial Officers Association (Sri V.Jaya Surya, Prl. District and Sessions Judge, Visakhapatnam)
27. The Pay and Accounts Officer, Hyderabad.
28. The District Treasury Officer, Medak at Sangareddy.
29. **THE SECTION OFFICERS:-**
 - (a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Hyderabad
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